GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:4092
ANSWERED ON:21.03.2013
ALLOTMENT OF STALLS TROLLIES
Guddu Shri Premchandra;Laguri Shri Yashbant Narayan Singh;Patel Shri Deoraj Singh;Singh Rajkumari Ratna;Tudu Shri Laxman

Will the Minister of RAILWAYS be pleased to state:

- (a) whether due compliance regarding the provision/policy in respect of reservation of SC/ST quota in the allotment of various kinds of stalls/trollies at Railway station/platform is being done;
- (b) if so, the details thereof along with the details of earmarked quota and allotted to SC/ST during each of the last three years and the current year, zone-wise;
- (c) whether the Railways have received any grievances/complaints regarding tenure, renewal of license and review of license fees of catering stalls and mismanagement in the allotment of stalls/trollies during each of the last three years and the current year;
- (d) if so, the details thereof, zone-wise;
- (e) the number of persons found guilty in this regard along with the action taken against them;and
- (f) the corrective measures being taken to streamline the allotment as well as management of stalls/trollies?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

(a) to (f): Information is being collected and will be laid on the Table of the House.